

0066523

THE HIGH COURT OF KERALA

24 JUL 2017

Kochi-682 031  
Dated: 20/07/2017

PROCEEDINGS

High Court Establishment - filling up of vacancy in the category of Court Keeper (Higher Grade) - orders issued.

Read :- Rule 23(d) of Part I, Kerala Service Rules

ORDER No.A3-18623/2016

Sri.Santhosh S., Court Keeper, High Court, in the second time bound higher grade scale of pay ₹ 17500-39500 is promoted as Court Keeper (Higher Grade) retrospectively w.e.f 01.07.17 in the same scale of pay with a special allowance @ ₹ 400/- per month vice Sri.K.Rajan, Court Keeper (Higher Grade) retired on superannuation on 30.06.2017 A.N.

(By Order)

*Lissamma*

Lissamma Joseph Murickan  
Assistant Registrar

To

- The person concerned.
- The Joint Registrars, High Court.
- The Finance Officer, High Court.
- The Private Secretary to the Chief Justice, High Court.
- The Assistant Registrar concerned and Chief Librarian, High Court
- The Section Head concerned.
- The Confidential Assistants to the Registrars, High Court
- The G (Accounts-II & III) Sections, High Court.
- The Finance Wing, High Court
- The IT Section, High Court (For publishing in the High Court website)
- The A4 Seat, High Court.
- The Administrative Records Section, High Court.
- The File.